

Central Administrative Tribunal
Principal Bench

O.A.No.1143/97

16

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 13th day of July, 1998

Shri Mam Chand Agarwal
s/o Shri Som Prakash Agarwal
Casual Technician
under E.S.T. Division
Central Building Research Institute
Roorkee - 247 667.

... Applicant

(By Shri B.S.Maine, Advocate)

Vs.

Union of India through

1. The Secretary
Ministry of Science & Technology
1, Rafi Marg
New Delhi.
2. The Director General
Council of Scientific & Industrial Research
1, Rafi Marg
New Delhi.
3. The Director
Central Building Research Institute
Roorkee - 247 667. ... Respondents

(By Shri V.K.Rao, Advocate)

O R D E R (Oral)

Learned counsel for the respondents states that this matter has become infructuous since the applicant has already been regularised as a Technician.

2. In view of the above position, the OA has become infructuous and is disposed of accordingly. **No Costs.**

R.K.Ahooja
(R.K.Ahooja)
Member(A)

/rao/